GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 267

TO BE ANSWERED ON THE 20TH JULY, 2021/ ASHADHA 29, 1943 (SAKA)

SOCIO-ECONOMIC AND CASTE STATUS

267. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government proposes first time to enumerate the population based on Socio-Economic and Caste Status during the proposed Census of India in 2021 and if so, the details thereof;

(b) whether the States are demanding and have forwarded their concerns to enumerate the Other Backward Caste (OBC) separately with the caste & subcaste mentioned in the proposed Census 2021 including Maharashtra State; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): In Census, the castes and tribes which are specifically notified

as Scheduled Castes and Scheduled Tribes as per the Constitution (Scheduled Castes) Order 1950 and the Constitution (Scheduled Tribes) Order, 1950 (as amended from time to time) are enumerated. The State Governments of Maharashtra and Odisha have requested to collect caste details in the forthcoming Census. The Government of India decided as a matter of policy not to enumerate caste wise population other than SCs and STs in Census.

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